# 1092 Written Annoers BHADRA 18 1881 (SAKA) Written Answers 7092

### (b) Does not arise

(c) Approximately £3,58,000 were paid to foreign shipping companies during last eight months This includes foreign flag ships under UK |Contiment|Indua Conference lines

(d) Out of £3,58,000, £2,38,000 approximately were paid in rupce currency

#### Welfare Extension Projects

•1279-A. Shri Sanganna: Shri N. E. Muniswamy: Shri Tangamani: Shri Easwara Iyer

Will the Minister of Planning be pleased to state

(a) whether it is fact that the Evaluation Report on the working of the Welfare Extension Projects of the Central Social Welfare Board by the Programme Evaluation Organisation of the Planning Commission was objected to by the Central Social Welfare Board,

(b) if so, the reasons therefor, and

(c) what is the reaction of Government to it?

The Deputy Minister of Planning (Shri S. N. Mishra) · (a) Yes, Sir

(b) The main objection of the Central Social Welfare Board is that the Report of the Programme Evaluation Organisation is based on a comparatively small number of Welfare Extension Projects viz., 40 out of a total of 404 projects and that this does not give the correct picture of the working of the scheme as a whole

(c) A statement is laid on the Table of the House [See Appendix IV, annexure No 39]

#### **Import** of Tiles

\*1271, Shri M. M Gandhi. Will the Minister of Commerce and Industry be pleased to state:

(a) whether any ad hoc licence for the import of tiles has been issued, (b) if so, to whom and for what value,

(c) whether it is a fact that imported tiles are being sold at fantastically high prices, such as 800 per cent over the landed cost, and

(d) if so, what action Government have taken or propose to take for curbing such profiteering<sup>9</sup>

The Minister of Commerce (Shri Kanungo): (a) and (b) Yes, Sir A statement showing details is laid on the Table of the Sabha [See Appendix IV, annexure No 40]

(c) Government have no precise information about the ruling price of imported tiles. But it is not unlikely that imported tiles are selling at a premium as the imports thereof have been banned for a long time

(d) No action is contemplated as the alleged high prices will prevail only until the stocks of imported tiles are disposed of

## कराची स्थित मारतीय उच्च प्रायोग के बार्यालय का स्थानान्तरच

\*१२७२ को वाजपेयोः : भो प्रकाश बीर शाल्त्री

क्या प्रधान मंत्री यह बताने की कृपा करेगे कि

(क) क्या यह सच है कि पाकिस्तान को राजधानी के कराची से नाथियागली जाने के कारण कराची स्थित भारतीय उच्च ब्रायोग का कार्यालय भी नाथियागली स्थानान्तरित होगा

(ख) यदि हा नो यह स्थानान्तरण कब होगा

(ग) क्या पाकिस्तान सरकार ने भाग्तीय उच्च ग्रायोग के कार्यालय के लिये नई राजधानी में भावास की व्यवस्था करने का भाधवासन दिया है, भौग